NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/4/2017

NAME OF THE PETITIONER(S)

: CHOKALINGAM RAJAVEL

NAME OF THE RESPONDENT(S)

: RAJA SPIRITUAL SUPER MARKET PVT LTD + 2

UNDER SECTION

: 241/241 OF COMPANIES ACT 2013

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. D. PRANTO HUKUNTIO AKUN KUMAR Council for Perfordate 1202 3) S. Satish Council for R. R.3

ORDER

Shri D Prabhu Mukunth Arun Kumar, counsel for petitioner present. Shri A M Sridharan, counsel for R1 & R2 and Shri S Satish, counsel for R3 are present. Counsel for petitioner has moved a memo stating that in terms of the Memorandum of Understanding dated 9.3.2017, which is annexed to the memo the petitioner be permitted to withdraw the company petition. The memo is taken on record. The company petition is hereby dismissed as withdrawn. The file may be consigned to record after due completion.

(Ch. Md. Sharief Tariq

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)